Killing of political workers

1966. SHRI SUSHIL KUMAR GUPTA: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that a number of political workers are being killed in various States due to political rivalry;
- (b) if so, what steps have been taken to sensitize the State Government in this regard; and
- (c) whether Government has any information of number of political activists killed during the recently concluded Lok Sabha elections?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI G. KISHAN REDDY): (a) to (c) As per the Seventh Schedule to the Constitution, 'Public Order' and 'Police' are State subjects and the responsibility to maintain law and order rests with the respective State Governments. Reports regarding incidents of violence in States are received from time to time. Government issues advisories to State Governments concerned as appropriate.

Representation of women in police forces

- 1967. SHRI NARAYAN LAL PANCHARIYA: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether Government is aware that women are under-represented in police forces;
- (b) what steps are being taken to increase women representation in police forces of States/UTs;
 - (c) if so, the details thereof; and
- (d) the number of women recruited in last five years in police forces of States/ UTs?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI G. KISHAN REDDY): (a) Yes, Sir. As per data on Police Organisation compiled by Bureau of Police Research and Development, out of the actual strength of 19,41,473 police personnel in States/UTs as on 01.01.2018, the strength of women police personnel is 1,69,550.

(b) to (d) "Police" is a State subject falling in List-II (State List) of the Seventh Schedule of the Constitution of India. It is primarily the responsibility of the State